

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL No. 102 OF 2016

Dated: 10th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Hindustan Petroleum Corporation Ltd. Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Manu Seshadri

Counsel for the Respondent(s) : Mr. Rahul Sagar Sahay
Mr. Sumit Kishore

ORDER

List the matter for further hearing on **21st April, 2017.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg